

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 102
IB-824/ND/2020**

**IN THE MATTER OF:
M/s Enochian Designs**

...PETITIONER

VS

M/s CMS Associates Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 16.09.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational Creditor :Mr. Sudhir Kumar Dash, CA
For the Respondent/Corporate Debtor :**

ORDER

Heard the submissions made by the Authorised Representatives i.e. Chartered Accountant on behalf of the petitioner and he submitted that he has filed the power of attorney. Perused the paper book. Serve notice on the corporate debtor. Post the matter after 10 days i.e. 5th October, 2020.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Annu)